

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
NEW DELHI

C.P NO. 106(ND)/2016
CA NO.

CORAM:

PRESENT: SH. R.VARADHARAJAN
Hon'ble Member (J)
SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.03.2017

NAME OF THE COMPANY: Subhash Manocha & Ors.
Vs

M/s. Galaxy Sports Shoes Company Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1	Neson Ahmad	Pcs	Respondent	Shenad Jivanski
2	Shenad Rejmanovski	Pcs	"	
3	A.S. Chandhien	Sr Adv	"	
4	Ms. Nammeet Arora			Panel Jivanski
	Ms. Chand Chua			
5	Mr. Sarad K Sunny	Adv	Resp.	
6	Dr. U.K. Chaudhary,	Sr. Adv.	} Petitioners	
7	Ms. Vasudha Sen,	Adv.		
8	MR. Himanshu Vij,	Adv.		

ORDER

For order, see C.P. No.85(ND)/2016.